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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
NEW DELHI.

O.A.No.791/92

New Delhi: this the 3rd day of April, 1997.

HON'BLE M.R.S.R.ADIGE, MEMBER(A).

HON'BLE DR.A.VEDAVALLI, MEMBER(J).

Dr. K. Venkatramiah ,
S/o K. Rama Murthy,
R/o 1173, Ty.IV, Sector 12,
R.K.Puram,
New Delhi -22 Applicant.

(None for the applicant).

Versus

The Foreign Secretary,
Ministry of External Affairs,
South Block,
New Delhi -1 Respondent.

ORDER(ORAL)

BY HON'BLE M.R.S.R.ADIGE, MEMBER(A).

We note that none has appeared for the
applicant on three last consecutive dates i.e.
2.1.97,, 4.2.97 and 27 .2.97.

2. Under the circumstance, the OA is dismissed
in default for non-prosecution.

A. Veda Valli
(DR.A.VEDAVALLI)
MEMBER(J)

S. R. Adige
(S.R.ADIGE)
MEMBER(A).